

ITEM NO.125

COURT NO.15

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.2616/2014

BHAGWATI DEVI

Appellant(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

Date : 21-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Anshumaan Purohit, Adv.  
Mr. Sanjeet Kumar Trivedi, AOR

For Respondent(s) : Ms. Saakshi Singh Rawat, Adv.  
Mr. Sudarshan Singh Rawat, AOR  
Mr. Sunny Sachin Rawat, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Arguments heard.
2. Judgment reserved.

(NEHA GUPTA)  
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)  
COURT MASTER (NSH)